

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.37  
TP 128 of 2016(CP 55 of 2016)

**Proceedings under Section 397-398**

**IN THE MATTER OF:**

Avni Dharmesh Patel  
V/s  
Venus Procon Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on ..26/07/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Prasanta Kumar Mohanty, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ld. PCS Mr. Alkesh Jalal  
For the Respondent : Ld. Adv. Mr. Aditya J. Pandya

**ORDER**

Pleadings are complete. The matter stands adjourned to 12.10.2022.

-SD-

**[PRASANTA KUMAR MOHANTY]**  
**MEMBER (TECHNICAL)**

-SD-

**[MADAN B GOSAVI]**  
**MEMBER (JUDICIAL)**

Rajeev